

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.185/Chd/Hry/2021

Under Section 94 of the IBC, 2016

In the matter of:-

Anita Bansal

...Petitioner

Due to paucity of time, the matter could not be taken up, hence
adjourned to 03.12.2021.

Sd/-
Designated Registrar

October 06th, 2021
AV